

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 163(ND)/2013
CA NO.

PRESENT:

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY

Meera Khadelia
Vs
Khandelia Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Sharig Reyaz, Adv.		Petitioners	} <i>[Signature]</i>
2)	Nakush Jain, Adv.		Petitioners	
3)	Rohit Sharma, Adv.		Respondents	} <i>[Signature]</i>
4)	Rounak Nayak, Adv.		Respondents	

ORDER

Arguments heard. For clarification, if any, list on 27.02.2017.

[Signature]

(R.VARADHARAJAN)
MEMBER(JUDICIAL)